

(2012) 09 P&H CK 0347

High Court Of Punjab And Haryana At Chandigarh

Case No: Civil Writ Petition No. 8893 of 2000 (O and M)

Lt. Col. G.S. Parmar
(Retired)

APPELLANT

Vs

Union of India and
Others

RESPONDENT

Date of Decision: Sept. 14, 2012

Citation: (2012) 09 P&H CK 0347

Hon'ble Judges: Jasbir Singh, Acting C.J.

Bench: Single Bench

Advocate: Kunal Dawar, Central Government Standing Counsel, for the Respondent

Judgement

Jasbir Singh, Acting Chief Justice

1. For orders, see a separate detailed order of even date passed in Civil Writ Petition No. 6830 of 1992 titled as "Naik Prem Singh v. Union of India and Others".